

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr. Revision No. 283 of 2019**

Motilal Deshwali .... **Petitioner**  
**Versus**  
Pinki Devi and Ors. .... **Opp. Parties**

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**CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA**  
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For the Petitioner :Md. Zaid Ahmed, Advocate  
For the State :Mr. N.P. Thakur, APP  
For O.Ps :Mr. Satish Kumar, Advocate  
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**08/Dated: 25.03.2021**

1. Learned counsel for the petitioner and learned APP are present.
2. On prayer of learned counsels, office to list the revision on 12.04.2021.

**(AMITAV K. GUPTA, J.)**

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